- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 9898/17/23]

Report and Accounts (2020-21) of NERAMAC, Guwahati and related Papers

उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 9906/17/23]

Reports of the Comptroller and Auditor General of India

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1)के अधीन निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) Report of the Comptroller and Auditor General of India on Implementation of Phase-I of Bharatmala Pariyojana Union Government Ministry of Road Transport and Highways Report No. 19 of 2023 (Performance Audit);
- (ii) Report of the Comptroller and Auditor General of India on Regional Connectivity Scheme UDAN (Ude Desh Ka Aam Naagrik) Union Government (Civil) Ministry of Civil Aviation Report No. 22 of 2023 (Compliance Audit);